

(c) Annual Report of the Jawaharlal Nehru University, for the year ended the 31st August, 1981.

(ii) Review by Government on the Annual Reports of the Jawaharlal Nehru University, New Delhi, mentioned at (i) above.

(iii) Statement giving reasons for the delay in laying the papers mentioned of (i) above.

TPlaced in Library, See No. LT— 5623/82, for (i), (ii) and (iii).]

II (a) Seventh Annual Report of the North-Eastern Hill University, Shillong, for the year 1980-81, together with Review by Government thereon.

(b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library, See No. LT— 5622/82 for (a) and (b).]

**Khuda Baksh Oriental Public Library  
(Maintenance) Regulations, 1981.**

SHRIMATI SHEILA KAUL. Sir I also beg to lay on the Table a copy in English and Hindi) of the Ministry of Education and Social Welfare (Department of Culture), Notification No. 11/22-KBL/76-2002, dated the 11th September, 1982, publishing the Khuda Baksh Oriental Public Library (Maintenance) Regulations, 1981, under sub-section (4) of section 28 of the Khuda Baksh Oriental Public Library Act, 1969. [Placed in Library, See No. LT—5621/82.]

**I. Statement re. International Labour  
Conference.**

**II. Report of the Court of Inquiry in  
Jagannath Colliery in Dhenkanal Dis-  
trict of Orissa State.**

THE MINISTER OF STATE IN THE  
MINISTRY OF LABOUR AND REHA-  
BILITATION (SHRIMATI MOHSINA

KIDWAI): Sir, I beg to lay on the Table—

I. A statement (in English and Hindi) of the action taken or proposed to be, taken on the Convention and Recommendations adopted at the 67th Session of the International Labour Conference held in Geneva in June, 1981. [Placed in Library. See No. LT— 5630/82.]

II. A copy (in English and Hindi) of the Report of the Court of inquiry on the causes of and circumstances attending the accident on the 24th June, 1981 at Jagannath Colliery in Dhenkanal District of Orissa State. [Placed in Library. See No. LT—5639/82]

**Report and Accounts (1981-82) of the Life  
Insurance Corporation of India and  
related Papers.**

THE DEPUTY MINISTER IN THE  
MINISTRY OF INDUSTRIES AND IN THE  
DEPARTMENT Or PARLIMENTARY  
AFFAIRS (SHRI KALP NATH RAI): Sir on  
behalf of Shri Pattabhi Rama Rao, I beg to lay  
on the Table:—

A copy each (in English and Hindi) of the following papers, under section 29 of the Life Insurance Corporation Act, 1956:

(i) Twenty-fifth Annual Report and Accounts of the Life Insurance Corporation of India for the year 1981-82, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT— 5658/82 for (i) and (ii).]

**Social Security Certificates (Second  
Amendment) Rules, 1982**

SHRI KALPNATH RAI: Sir, on behalf of Shri Pattabhi Rama Rao, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs), Notification G.S.R. No. 627(E), dated the 25th